

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI**

**O.A. NO. 521 OF 2024**

**IN THE MATTER OF:**

**NEWS ITEM TITLED "A SANGAM OF FILTH AND APATHY  
THIS WETLAND ACTUALLY EXISTS IN DELHI"  
APPEARING IN THE TIMES OF INDIA DATED 07.03.2024**

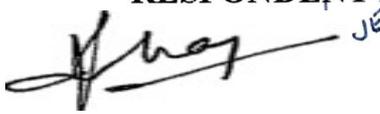
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N.D.O.H.- 03.11.2025

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RESPONDENT NO. 5/DJB

THROUGH

  
**PRABHSAHAY KAUR**  
**STANDING COUNSEL, DJB**  
L-24, 2<sup>nd</sup> Floor, Hauz Khas Enclave,  
New Delhi-110016  
Ph: 8800695709  
Enroll. No.: D/737/2008  
Email: [sahayk@gmail.com](mailto:sahayk@gmail.com)

Place: New Delhi

Date: 13.08.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH AT NEW DELHI**

**O.A. NO. 521 OF 2024**

**IN THE MATTER OF:**

**NEWS ITEM TITLED "A SANGAM OF FILTH AND APATHY  
THIS WETLAND ACTUALLY EXISTS IN DELHI"  
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**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 5/DELHI JAL  
BOARD**

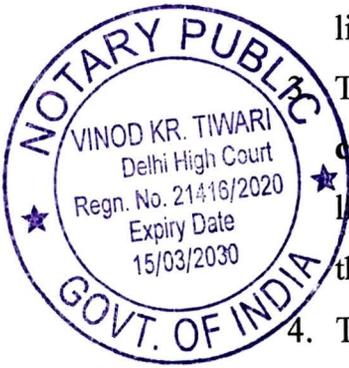
I, Gaurav Yadav S/o Sh. Sukhpal Yadav aged about 28 years, currently posted as Junior Engineer, Delhi Jal Board, having office address at Jal Vihar, Lajpat Nagar- II, New Delhi- 110024, do hereby solemnly affirm and declare as under:

1. That I am conversant with the facts of the present case in so far as the same pertain to the Answering Respondent and as such am competent to depose with respect hereto.
2. That vide Order dated 08.08.2025, this Hon'ble Tribunal had directed the undersigned to file an affidavit pertaining to sewer line work in unauthorized colonies falling in forest area.

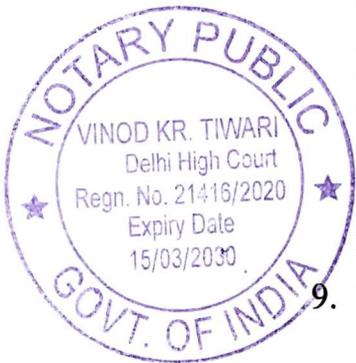
That the Sangam Vihar area comprises of **44 unauthorized colonies**, that find mention in the 1,799 Unauthorized Colonies list which has been accorded recognition by the Government of the National Capital Territory of Delhi (GNCTD).

4. That out of these 44 unauthorized colonies, 33 colonies are encroachment on Forest Land. Of these 33 colonies, 22 colonies are located in forest area and 11 are located partially in non-forest and partially in forest area.

A copy of Map issued by Department of Forest where Answering Respondent has marked the area where sewer work has been undertaken has been annexed herewith and marked as **ANNEXURE-A.**



5. That of these 33 unauthorized colonies passing through Forest Area, sewer work is being undertaken in **11 colonies that are partially located in forest area**. It is submitted that work with respect to laying of sewer lines is being undertaken only in the non-forest area.
6. Furthermore, sewer work has been completed in **8 of these colonies that fall in non-forest land**.
7. That in light of these facts, as submitted by the Answering Respondent on 07.04.2025, this Hon'ble Tribunal found it fit and pertinent to implead the Secretary, Ministry of Environment, Forest and Climate Change (MoEFCC), i.e., now Respondent No. 8, Secretary, Ministry of Housing and Urban Affair, i.e., now Respondent No. 9 and Deputy Conservator of Forest, South Division (New Delhi), i.e., Respondent No. 10, to ascertain correct factual position with respect to the subject colonies. The replies of these Respondents are still awaited.
8. Furthermore, it is imperative to bring to the attention of the Hon'ble Tribunal that the Answering Respondent is in the process of obtaining the necessary permissions from the Forest Department in the colonies. The work of laying sewer lines in such parts will be carried out after receiving the necessary permission only.
9. The present affidavit is *bona-fide* and moved in the interest of justice.



*[Handwritten signature]*

Identify the Deponent who has signed/our thumb impression in my presence  
**VERIFICATION**

12 AUG 2025

*[Handwritten signature]*  
**DEPONENT**  
 JE  
 % EEG)DR-XV

Verified at Delhi on this \_\_\_\_\_ day of August, 2025 that the contents of the above affidavit are true and correct to my knowledge in my official capacity and on the basis of official records. Nothing material has been concealed therefrom

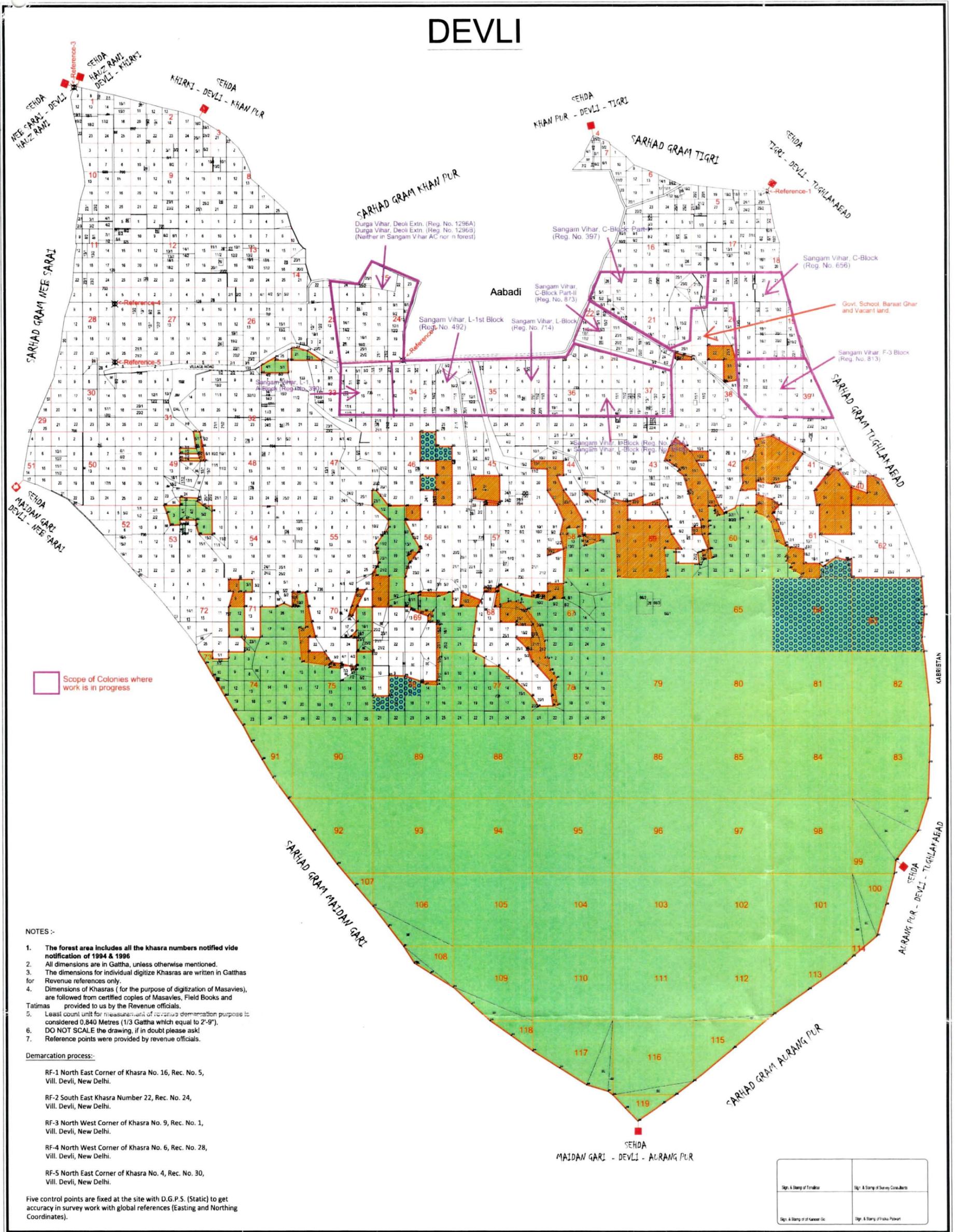
CONFIRMED THAT THE CONTENTS EXPLAINED TO THE DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI

*[Handwritten signature]*  
 IDENTIFY THE EXECUTANT/DEPONENT WHO HAS SIGNED IN MY PRESENCE  
 VINOD KUMAR TIWARI, Advocate, Reg. No. 21416/2020  
 NOTARY PUBLIC (NEW DELHI)

12 AUG 2025

*[Handwritten signature]*  
**DEPONENT**  
 JE  
 % EEG)DR-XV

DEVLI



Scope of Colonies where work is in progress

NOTES :-

- The forest area includes all the khasra numbers notified vide notification of 1994 & 1996
- All dimensions are in Gathas, unless otherwise mentioned.
- The dimensions for individual digitize Khasras are written in Gathas for Revenue references only.
- Dimensions of Khasras (for the purpose of digitization of Masavies), are followed from certified copies of Masavies, Field Books and Tatimas provided to us by the Revenue officials.
- Least count unit for measurement of revenue demarcation purpose is considered 0.840 Metres (1/3 Gatha which equal to 2'-9").
- DO NOT SCALE the drawing, if in doubt please ask!
- Reference points were provided by revenue officials.

Demarcation process:-

- RF-1 North East Corner of Khasra No. 16, Rec. No. 5, Vill. Devli, New Delhi.
- RF-2 South East Khasra Number 22, Rec. No. 24, Vill. Devli, New Delhi.
- RF-3 North West Corner of Khasra No. 9, Rec. No. 1, Vill. Devli, New Delhi.
- RF-4 North West Corner of Khasra No. 6, Rec. No. 28, Vill. Devli, New Delhi.
- RF-5 North East Corner of Khasra No. 4, Rec. No. 30, Vill. Devli, New Delhi.

Five control points are fixed at the site with D.G.P.S. (Static) to get accuracy in survey work with global references (Easting and Northing Coordinates).

Sign & Stamp of Titleholder	Sign & Stamp of Survey Consultants
Sign & Stamp of Revenue Officer	Sign & Stamp of Village Panchayat

DESCRIPTION	SYMBOL	DESCRIPTION	SYMBOL
Forest Land		Non Forest Land	
Min./Tatima Not Available		Demarcation Point/ Geo Coordinates	
Encroachment on Forest Land		Forest Boundary	
Allotted land		Reference Point	
		Sahda Stone	
		Khasra Line	
		Khasra No.	00/0

**Client**  
Revenue Department, Govt. of NCT of Delhi  
District- South, New Delhi

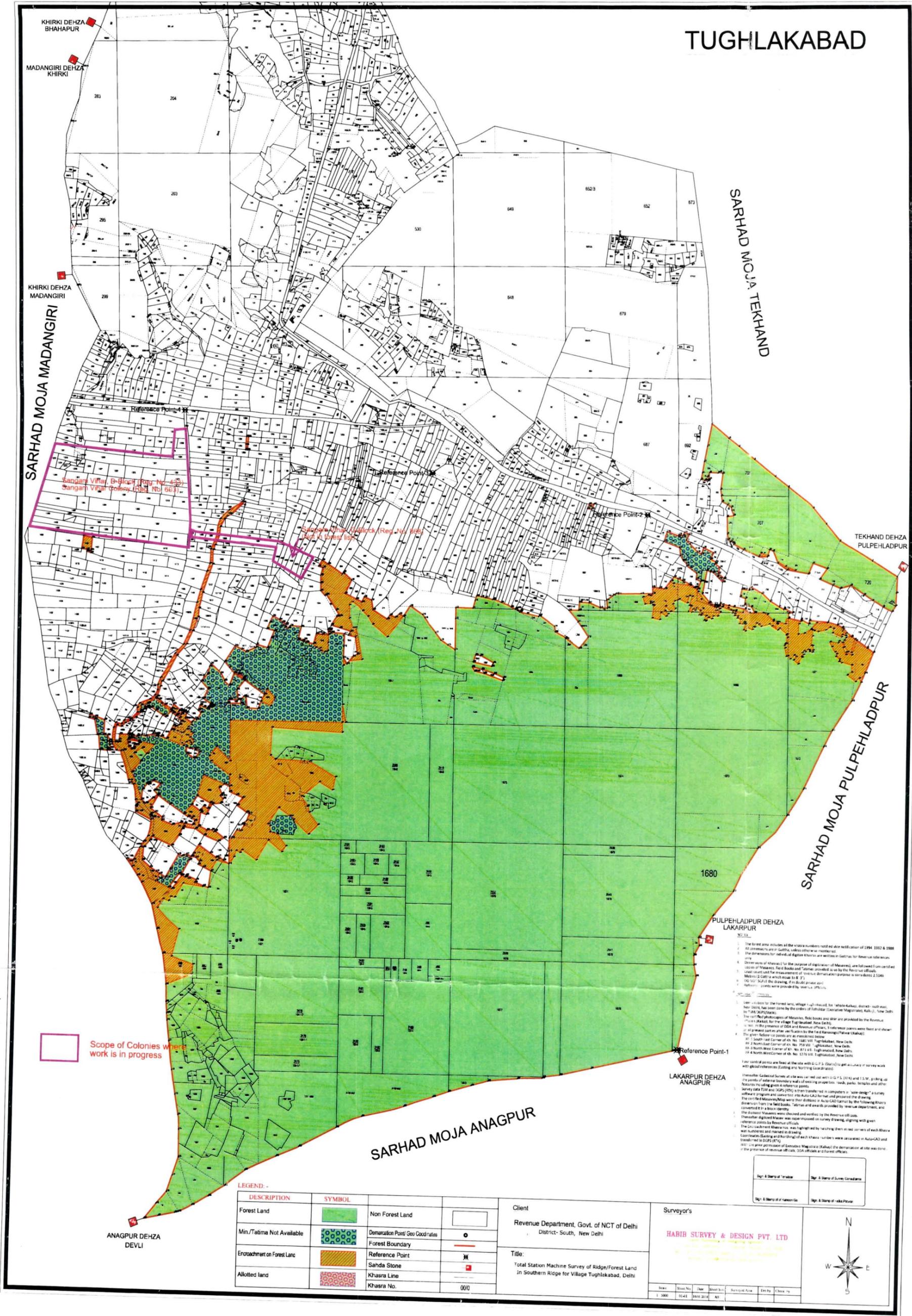
**Title:**  
Total Station Machine Survey of Ridge/Forest Land  
In Southern Ridge for Village Devli, Delhi

**Surveyor's**  
**HABIB SURVEY & DESIGN PVT. LTD.**  
C-1, Sector-Gamma-1, Greater Noida-201308  
M : 9312620283. Telefax : 0120-4266819  
email: info@habibsurveying.com

Scale	Sheet No	Date	Sheet Size	Surveyed Area	Drawn by	Checked by
1:5000	01-01	27/03/2018	A0			



# TUGHLAKABAD



Scope of Colonies where work is in progress

- The forest area includes all the khasra numbers notified vide notification of 1994, 1992 & 1988.
- All dimensions are in metric unless otherwise mentioned.
- The dimensions for individual plots are as per the original survey records.
- Corner marks of khasra (for the purpose of digitization of Mauzani) are followed from certified copies of Mauzani, Field Books and Talimat provided to us by the Revenue officials.
- Local level used for the measurement of forest dimensions is considered to be 2.245 Meters (2 Ghatra which equal to 8.71).
- 1:50,000 scale of the drawing is 1:50,000.
- Reference points were provided by revenue officials.

**LEGEND -**

DESCRIPTION	SYMBOL	DESCRIPTION	SYMBOL
Forest Land		Non Forest Land	
Min./Talima Not Available		Demarcation Point/Geo Coord.marks	
Encroachment on Forest Land		Forest Boundary	
Allotted land		Reference Point	
		Sahda Stone	
		Khasra Line	
		Khasra No.	

Client  
Revenue Department, Govt. of NCT of Delhi  
District - South, New Delhi

Title:  
Total Station Machine Survey of Ridge/Forest Land  
in Southern Ridge for Village Tughlakabad, Delhi

Surveyor's  
**HABIB SURVEY & DESIGN PVT. LTD**  
101, Sector 14, Connaught Place, New Delhi - 110028

Scale: 1:50,000  
Sheet No: 01/41  
Date: 16/01/2018  
Scale bar: 0 to 100 Meters  
Surveyed Area: 40 Hectares  
Elev by: 100 Meters  
Check by: 100 Meters

Stamp & Signatures of Surveyor  
Stamp & Signatures of Survey Constables  
Stamp & Signatures of Station Officer  
Stamp & Signatures of Sub Station Officer

North Arrow